Name of the corporate debtor: M/s. PROPYL PACKAGING LIMITED; Date of commencement of Liquidation Process 18-11-2021; List of creditors as on: 31-03-2025

List of Operational Creditors (Government dues)

Sl.No	Name of Creditor	Identification Number	Details of Claim Received		Details of Claims admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any.
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related party	% of Voting share in CoC					
1	Revenue Recovery Officer, ESI Corporation - Thrissur		13-12-2021	1,60,314	1,60,314				No						
2	Deputy Commissioner of State Tax, Kerala State Goods and Services Department - Thrissur		20-12-2021	4,60,11,238	4,60,11,238				No						Claim based on assessment during CIRP period rejected by Liaquidator, admitted based on order of AA that assessment during moratorium permitted and it was not interfered by NCLAT.
3	Assistant Commissioner, Department of Commercial Taxes, Tamil Nadu - Coimbatore		22-12-2021	12,93,061	12,93,061		0	0	No	0	0	0	0	0	Claim based on assessment during CIRP period rejected by Liaquidator, admitted based on order of AA in KVAT case that assessment during moratorium permitted and it was not interfered by NCLAT.
4	Employee Provident Fund Organisation-Regional Office - Kochi		28-06-2022	7,68,989	7,68,989		0	0	No	0	0	0	0	0	Admitted based on AA order
				4,82,33,602	**4,82,33,602**	-	-	-	-	-	-	-	-	-	